

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4184**  
TO BE ANSWERED ON 20.12.2024

**SWADHAR GREH SCHEME**

4184. SHRI GYANESHWAR PATIL:  
SMT. DELKAR KALABEN MOHANBHAI:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the funds allocated, released and utilized in the various States of the country under the Swadhar Greh scheme since its introduction, State-wise;
- (b) the number of the Swadhar Greh set up in Dadra & Nagar Haveli and Madhya Pradesh under the said scheme, district-wise;
- (c) the number of beneficiaries under the said scheme, State-wise including Dadra & Nagar Haveli and Madhya Pradesh; and
- (d) the number of non-governmental organizations and Self Help Groups that collaborated with the Government for the implementation of the said scheme in the country, State-wise particularly Dadra & Nagar Haveli and Madhya Pradesh?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SAVITRI THAKUR)

(a) to (d) Under the overarching 'Mission Shakti', erstwhile schemes of 'Swadhar Greh' for women in difficult circumstances and 'Ujjawala Home' for Prevention of Trafficking, have been merged and known as 'Shakti Sadan Scheme', which is an Integrated Relief and Rehabilitation Home for women in distressful situations including trafficked women. It aims at creating a safe and enabling environment for the women in such difficult situations, to enable them to overcome the adverse circumstances.

The Shakti Sadan Scheme is a demand driven Centrally Sponsored Scheme, under which funds are directly released to the States/UTs for implementation of the scheme. The States/UTs assess their requirement as per local needs and proposals are approved by the Programme Approval Board (PAB) after discussion with States/UTs. Under the Scheme, financial assistance is provided for running of Shakti Sadan in rented premises.

The funds released during the last three financial years period with regard to Shakti Sadan is at **Annexure-I**. The District-wise number of functional Shakti Sadan in Dadra and Nagar Haveli and Madhya Pradesh is at **Annexure II**. State/UT-wise number of women benefiting under Shakti Sadan Scheme at present including Dadra & Nagar Haveli and Madhya Pradesh is at **Annexure III**.

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## Annexure-I

Annexure with regard to reply to Parts (a) to (d) of Lok Sabha Unstarred Question No. 4184 for answer on 20.12.2024 regarding Swadhar Greh Scheme asked by Shri Gyaneshwar Patil and Smt. Delkar Kalaben Mohanbhai, Hon'ble Members of Parliament (LS).

Funds released during the last three financial years period -Shakti Sadan

(Rupees in Lakhs)

S. NO.	States/UTs	2021-22*	2022-23**	2023-24
1.	Andaman & Nicobar Island	7.26	0	0
2.	Andhra Pradesh	0	0	1160.82
3.	Arunachal Pradesh	11.83	0	0
4.	Assam	0	138.60	1852.12
5.	Bihar	0	0	0
6.	Chandigarh	0	26.82	0
7.	Chhattisgarh	20.75	0	100.61
8.	Dadra & Nagar Haveli and Daman & Diu	0	0	0
9.	Delhi	0	0	62.19
10.	Goa	0	0	0
11.	Gujarat	0	0	0
12.	Haryana	0	0	0
13.	Himachal Pradesh	9.13	3.23	35.95
14.	Jammu & Kashmir	25.64	0	67.24
15.	Jharkhand	0	0	94.76
16.	Karnataka	639.98	0	1128.17
17.	Kerala	46.02	0	49.46
18.	Ladakh	0	0	0
19.	Lakshadweep	0	0	0
20.	Madhya Pradesh	74.35	23.17	341.52
21.	Maharashtra	0	0	338.19
22.	Manipur	0	1062.38	2889.94
23.	Meghalaya	20.74	0	0
24.	Mizoram	137.69	0	304.59
25.	Nagaland	0	0	52.34
26.	Odisha	473.83	132.38	246.10
27.	Puducherry	10.80	0	24.57
28.	Punjab	0	0	0
29.	Rajasthan	0	0	117.02
30.	Sikkim	10.65	0	38.31
31.	Tamil Nadu	0	0	1517.08
32.	Telangana	0	0	634.84
33.	Tripura	49.28	0	121.79
34.	Uttar Pradesh	90.2	158.25	0
35.	Uttarakhand	0	0	0
36.	West Bengal	218.85	0	720.36
	<b>Total</b>	<b>1847.00</b>	<b>1544.83</b>	<b>11897.97</b>

\* Released for Swadhar Greh

\*\*Known as Shakti Sadan w.e.f. 01.04.2022

**Annexure II**

Annexure with regard to reply to Parts (a) to (d) of Lok Sabha Unstarred Question No. 4184 for answer on 20.12.2024 regarding Swadhar Greh Scheme asked by Shri Gyaneshwar Patil and Smt. Delkar Kalaben Mohanbhai, Hon'ble Members of Parliament (LS).

**District-wise number of functional Shakti Sadan in Dadra and Nagar Haveli and Madhya Pradesh**

S. No.	Name of the State/UT	Name of the District	Number of functional Shakti Sadan*
01	Dadra & Nagar Haveli	No Shakti Sadan is functional	0
02	Madhya Pradesh	Bhopal	2
		Betul	1
		Chhindwara	1
		Mandla	1
		Morena	1
		Chhatarpur	1
		Ujjain	1
		Jabalpur	1
		Balaghat	1
		Gwalior	1
		Rajgarh	1
		Hoshangabad	1
		Khandawa	1
		Total	14

\*As per information received from State/UT.

## Annexure III

Annexure with regard to reply to Parts (a) to (d) of Lok Sabha Unstarred Question No. 4184 for answer on 20.12.2024 regarding Swadhar Greh Scheme asked by Shri Gyaneshwar Patil and Smt. Delkar Kalaben Mohanbhai, Hon'ble Members of Parliament (LS).

**State/UT-wise number of women benefiting under Shakti Sadan Scheme**

S. No.	State/UT	Shakti Sadan
		Number of Beneficiaries@
1.	Andaman and Nicobar	0
2.	Andhra Pradesh	950
3.	Arunachal Pradesh	66
4.	Assam	241
5.	Bihar	0
6.	Chandigarh	09
7.	Chhattisgarh	209
8.	Dadra & Nagar Haveli and Daman & Diu	0
9.	Delhi	115
10.	Goa	5
11.	Gujarat	0
12.	Haryana	0
13.	Himachal Pradesh	11
14.	Jammu & Kashmir	38
15.	Jharkhand	504
16.	Karnataka	998
17.	Kerala	235
18.	Ladakh	0
19.	Lakshadweep	0
20.	Madhya Pradesh	205
21.	Maharashtra	902
22.	Manipur	325
23.	Meghalaya	41
24.	Mizoram	270
25.	Nagaland	22
26.	Odisha	3052
27.	Puducherry	35
28.	Punjab	21
29.	Rajasthan	219
30.	Sikkim	34
31.	Tamil Nadu	1422
32.	Telangana	324
33.	Tripura	72
34.	Uttarakhand	0
35.	Uttar Pradesh	0
36.	West Bengal	871
	<b>Total</b>	<b>11196</b>

@As per information received from States/UTs.

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